

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1968
ANSWERED ON:23.07.2014
REDEVELOPMENT PROJECT IN DELHI
Roy Prof. Saugata

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Hon'ble Delhi High Court has expressed its apprehensions and concerns that the commercialisation and redevelopment project of South Extension-II and Kidwai Nagar would lead to creation of urban slum; and

(b) if so, the details thereof and the reaction of the Government thereto?

Answer

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU)

(a)&(b) A Writ Petition (C) No. 3263/2014 has been filed in the Hon'ble High Court of Delhi on 06.05.2014 relating to redevelopment of Kidwai Nagar (East). Matter is sub-judice.